

**GOVERNMENT OF MANIPUR  
SECRETARIAT: HOME DEPARTMENT**

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**ORDERS BY THE GOVERNOR: MANIPUR**

Imphal, the 23<sup>rd</sup> March, 2020

No. 9/6(1)/2020-H(Pt) : In partial modification of State Home Department's order of even number dated 23-03-2020, the following government and private offices are also exempted from the lockdown measures:

- a) Finance Department, Treasury/Sub-Treasury Offices, Veterinary & Animal Husbandry, Forest Department.
- d) Telephone/Telecom Services.

By orders & in the name  
of the Governor,

  
(H. Gyan Prakash)  
Special Secretary (Home)  
Government of Manipur

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Copy to:-

1. Secretary to Governor of Manipur, Raj Bhavan Imphal.
2. Secretary to Hon'ble Chief Minister, Manipur.
3. PPS to Hon'ble Deputy Chief Minister, Manipur.
4. PPS to all Hon'ble Ministers, Manipur.
5. Director General of Police, Manipur.
6. All Addl. Chief Secretaries/Principal Secretaries/Commissioners, Government of Manipur.
7. I.G Assam Rifles (South), C/o 99 APO
8. GOC 57 Mtn. Divn, C/o 99 APO
9. Commissioner (IPR), Government of Manipur.
10. IG, CRPF (M&N Sector), Gr. Centre Langjing.
11. Dy.I.G, BSF Hqrs. Koirengai.
12. All Deputy Commissioner/ District Superintendents of Police.
13. Director (IPR), Government of Manipur.- for wide publication of the orders through print and electronic media.
14. Director, Printing & Stationary, Manipur- with request for publication in Manipur Gazette Extra-ordinary and to furnish 20 copies of the Gazette.
15. Station Director, Doordarshan Kendra, Imphal.
16. Station Director, All India Radio, Imphal.
17. Guard file.